SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 35191/2019

(Arising out of impugned final judgment and order dated 30-04-2019 in CRLPILS No. 22/2019 passed by the High Court of Judicature at Bombay)

VARUN GUMBER Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.150484/2019-CONDONATION OF DELAY IN FILING and IA No.150485/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150483/2019-PERMISSION TO FILE PETITION)

Date: 04-10-2019 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Mr. Karan Bharihoke, Adv.

Ms. Navkiran B., Adv.

Mr. Ranjit Kumar Sharma, AOR

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.

Mr. Akhil Nene, Adv.

Ms. Meera K. Patel, Adv.

Mr. Tejas Patel, AOR

UPON hearing the counsel the Court made the following O R D E R

Permission to file special leave petition granted.

Delay condoned.

The special leave petition is dismissed.

Pending application stands disposed of.

(NIDHI AHUJA) COURT MASTER (SH) (NISHA TRIPATHI)
BRANCH OFFICER